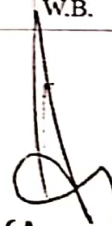


Results of CrI. Misc. Cases of petition u/s 439 Cr. P.C. and the petition u/s. 437 Cr.P.C of POCSO Cases heard through Video-Conferencing on 07.05.2020

Sl. No.	Registration number	Corresponding to	P.S. Case No.	Advocate Name	Parties Name	Date & Time	Remarks
1.	CrI.Misc. Case No. 110/20	GR-635/20, ACJM, Islampur, U/D	Karandighi PS Case No. 156/20 dated 12.03.2020	Sri Asit Kr. Das	Chandan Biswas & another Vs State of W.B.	07.05.2020 at 12.00 noon	Allowed
2.	CrI.Misc. Case No. 114/20	GR-828/20, ACJM, Islampur, U/D	Goalpokher PS Case No. 101/20 dated 11.04.2020	Sri Saumendu Majunder	Nurul & Mainul Vs State of W.B.	07.05.2020 at 12.10 P.M	Allowed
3.	CrI.Misc. Case No. 115/2020	GR-963/2020, ACJM, Islampur, U/D	Chopra PS Case No. 253/20 dated 18.04.2020	Sri Saumendu Majunder	Tamirul Islam Vs State of W.B.	07.05.2020 at 12.20 P.M	Allowed
4.	CrI.Misc. Case No. 116/2020	GR-1065/2020, ACJM, Islampur, U/D	Goalpokher PS Case No. 139/2020 dated 04.05.2020	Mr. Abu Bakkar Md. Khalid Saifullah	Rubel & Md. Sairul Vs State of W.B.	07.05.2020 at 12.30 P.M	Allowed
5.		POCSO Case No. 8/2020, ADJ-1st, Islampur, U/D	Goalpokher PS Case No. 62/2020 dated 06.03.2020	Mr. Firoz Ahamed	Masidul Vs State of W.B.	07.05.2020 at 12.40 P.M	Allowed
6.		POCSO Case No. 11/2020, ADJ-1st, Islampur, U/D	Islampur P.S. Case No. 267/20 dated 11.04.2020	Mr. Abu Bakkar Md. Khalid Saifullah	Habul @ Habibul Vs State Of W.B.	07.05.2020 at 12.50 p.m.	For hearing on 14.05.2020


(Arup Roy)
 Addl. Dist. & Sess. Judge,
 FTC-II, Islampur, U/Dinajpur
 In Charge of
 Addl. Dist. & Sess. Judge,
 Islampur, U/Dinajpur
 cum-Vacation Judge through VC.